

SURYA ENTERTAINMENT PRIVATE LIMITED

CIN: [U55101PB1997PTC020337]

Regd. Office: Surya Complex, Leela Bhawan Chowk, Patiala, Punjab -147001

E-Mail: naveensaronwala@yahoo.co.in

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "SURYA ENTERTAINMENT PRIVATE LIMITED"

1.	NAME OF CORPORATE PERSON	SURYA ENTERTAINMENT PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11.08.1997
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), CHANDIGARH
4.	CORPORATE IDENTIFICATION NUMBER OF CORPORATE PERSON	U55101PB1997PTC020337
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SURYA COMPLEX, LEELA BHAWAN CHOWK, PATIALA, PUNJAB -147001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10.04.2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)-160104 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	10.05.2023

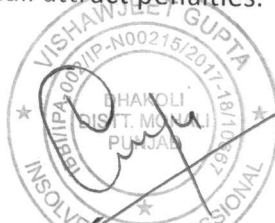


Notice is hereby given that the "SURYA ENTERTAINMENT PRIVATE LIMITED" has commenced voluntary liquidation on 10.04.2023.

The stakeholders of "SURYA ENTERTAINMENT PRIVATE LIMITED" are hereby called upon to submit a proof of their claims, on or before 10.05.2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR: (VISHAWJEET GUPTA)

Date:

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)